

By E-Mail/Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO. HC.VII-03/2019/ 7740 /A**

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To, The District & Sessions Judge,  
Golaghat.

Dated Guwahati, the 8<sup>th</sup> September, 2022.

Sub:- **Permission to avail LTC.**

Ref:- Letter No. letter No. DJ(G) 9177/2022 dated 31.08.2022


Sir,

With reference to the above, I am directed to inform you that, Smti Shalma Azaz, Addl. Chief Judicial Matgistrate, Golaghat has been allowed to visit Andaman Islands via Kolkata w.e.f. 22.10.2022 to 30.10.2022 by availing LTC for the block period of 2018-2021 by way of carry forward (subject to granting leave), by the shortest possible route, as per existing Rules.

Smti Azaz may be informed accordingly.

Yours faithfully,

  
**REGISTRAR (VIGILANCE)**

Memo NO. HC.VII-03/2022/ 7741 - 7744 /A. dated 08.09.2022   
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Shalma Azaz, Addl. Chief Judicial Matgistrate, Golaghat with reference to her letter dated 30.08.2022 for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

  
**REGISTRAR (VIGILANCE)**

